

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYASABHA
UNSTARRED QUESTION No. 1661
TO BE ANSWERED ON 03.08.2023

Fines imposed by the NGT

1661. SHRI DEEPENDER SINGH HOODA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of companies which have been imposed fines by the NGT for contributing to air pollution in the Delhi NCR area;
- (b) the total amount collected by Government as fines and penalties along with the details of such polluters;
- (c) the number of vehicular fines imposed and dues collected in the year 2020, 2021, 2022 and 2023 (till March) ;
- (d) whether it is a fact that fines have been imposed on farmers in Delhi, Haryana, Uttar Pradesh and Punjab for burning paddy straw; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a)to(c)

Hon'ble National Green Tribunal (NGT) has not imposed fines on companies for contributing to air pollution in Delhi/NCR, however, it has directed the NCR States/State Pollution Control Boards (SPCBs) to impose such fines. The SPCBs, on the direction of NGT, have imposed Environmental Compensation (EC) on polluting units.

Details of vehicular fines imposed by State Governments and Govt. of National Capital Territory of Delhi are enclosed at Annexure-I.

(d) & (e)

Governments of Punjab, Haryana and Uttar Pradesh have imposed environmental compensation on defaulting farmers in respect of paddy stubble burning. Details from the Governments of Punjab and Haryana are placed at Annexure-II. Further, an amount of Rs. 14,70,745/- fine (Environmental Compensation) has been imposed on farmers in 29 districts of Uttar Pradesh for burning paddy straw during 2022-23.

Annexure-I**Details of vehicular fines**

States/UT	Year – 2021 (in Rs. Lakhs)	Year-2022 (in Rs. Lakhs)
Delhi	1740	2159
Haryana	2194	6744
Rajasthan	214	93
Uttar Pradesh	1908	1746

Annexure-II**Details of FIRs lodged and Environment Compensation imposed/collected by the Governments of Haryana and Punjab against paddy straw burning incidences**

Government of Haryana		
Year	No. of Police Complaint/ FIR's Registered	Environmental Compensation collected (Rupees)
2016	0	19.38 Lacs
2017	236	42.17 Lacs
2018	167	50.05 Lacs
2019	2020	19.20 Lacs
2020 (till 21.12.2020)	464	86.46 Lacs

Government of Punjab		
Year	No. of in which EC imposed	Environmental Compensation collected (Rupees)
2020	12106	3,16,93,500/-
2021	10244	2,85,77,500/-
2022	6695	1,72,45,000/-